

**MENTIONING REPORT COURT NO 03**

**Date : 11/04/2022**

<b>S No.</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	WP(S)	885/2019	12/04/2022
2	WP(S)	415/2022	13/04/2022
3	WP(S)	502/2021 with IA 2984/2022	13/04/2022
4	WP(S)	5756/2019 with IA 324/2022	19/04/2022
5	WP(S)	2668/2019	25/04/2022
6	WP(S)	2674/2019	27/04/2022
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**LIST AND COMPUTER**

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 11-04-2022 TILL 03:30 PM

SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	CONT CVL	631/2021	PENDING	
2	WPS	835/2018	Allowed for 13-04-2022	
3	CR.A(SJ)	155/2022	PENDING	
4	CR.A(DB)	453/2020	PENDING	

## COURT NO. 13

<b>MENTIONING REPORT 07-04-2022</b>		
<b>S.NO</b>	<b>CASE NO</b>	<b>REMARK</b>
1	WPC1592/22 wt WPC1595/22	19 April 2022
2	WPC821/22	20 April 2022
3	WPC29/22	21 April 2022
4	WPC27/22	21 April 2022
5	WPC765/22	21 April 2022
6	WPC4740/21	19 April 2022
7	WPC1598/22	27 April 2022
8	WPC105/22	28 April 2022
9	WPC370/22	28 April 2022
10	WPC4308/21	A4W
11	WPC3952/21	LAST ORDER
12	WPC3362/19	UC
13	WPC3989/21	UC
14	WPC2682/21	UC
15	WPC4712/21	UC
16	WPC4915/18	UC
17	WPC600/22	NO CONSENT
18	WPC459/22	NO CONSENT
19	WPC1239/20	NO URGENCY MENTIONED
20	WPS5032/21	NOT RELATED ,WPS
21	CMP200/20	22 April 2022
22	CMP374/21	A2W
23	C.REV37/21	A3W

## COURT NO. 13

MENTIONING REPORT 08-04-2022		
S.NO	CASE NO	REMARK
1	WPC5249/21	11 April 2022
2	TOKEN NO 2317/22	12 April 2022
3	TOKEN NO 2321/22	12 April 2022
4	TOKEN NO 2322/22	12 April 2022
5	TOKEN NO 2323/22	12 April 2022
6	WPC81/22	12 April 2022
7	WPC6155/19	12 April 2022
8	TOKEN NO2318/22	19 April 2022
9	WPC756/22	19 April 2022
10	WPC1583/22	20 April 2022
11	WPC1627/22	20 April 2022
12	WPC266/22	21 April 2022
13	WPC1629/22	21 April 2022
14	WPC3240/21	25 April 2022
15	WPC833/22	04 May 2022
16	WPC1141/22	A2W
17	WPC1222/22	A2W
18	WPC1590/22	A2W
19	WPC628/22	A2W
20	WPC4265/21	A3W
21	WPC5362/21	A3W
22	WPC1769/18	A3W
23	WPC3382/21	A3W
24	WPC6959/19	A4W
25	WPC3266/20	A4W
26	WPC4030/20	UC
27	WPC848/21	UC
28	WPC5245/19	UC
29	WPC143/22	NO CONSENT
30	WPC2638/20	NOT CONSIDERED(ARBITRATION)
31	Arb App 28/20	NOT CONSIDERED(ARBITRATION)
32	CMP86/22	A2W
33	CMP79/22	A2W

**MENTIONING REPORT COURT NO 13****Date : 11/04/2022**

<b>S.NO</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>Remarks</b>
1	WPC	1627/22	13-04-2022
2	WPC	821/22	20-04-2022
3	WPC	1640/22 AND 1540/22	21-04-2022
4	WPC	2960/21	26-04-2022
5	WPC	3765/21	27-04-2022
6	WPC	600/22	28-04-2022
7	WPC	459/22	28-04-2022
8	WPC	2140/19	USUAL COURSE
9	WPC	963/20	USUAL COURSE
10	WPC	4159/20	USUAL COURSE
11	WPC	2200/18	USUAL COURSE
12	WPC	2682/21	USUAL COURSE
13	WPC	5424/18	USUAL COURSE
14	WPC	4660/21	USUAL COURSE
15	WPC	4712/21	USUAL COURSE
16	WPC	3381/21	AFTER 04 WEEK
17	WPC	2493/21	AFTER 04 WEEK
18	WPC	2022/21	AFTER 04 WEEK
19	WPC	5710/18	AFTER 05 WEEK
20	WPC	553/21	AS PER LAST JUDICIAL ORDER
21	WPC	4935/18	NOT CONSIDERED AS STATEMNET REGARDING INFORMATION TO OTHER SIDE HAS NOT BEEN GIVEN
22	CONT (CVL	749/21	AFTER 02 WEEK
23	CMP	137/22	AFTER 03 WEEK